

Welfare for Scheduled Castes and Scheduled Tribes, Delhi Administration, the same qualifications and mode of recruitment which are applicable to junior engineers in other Departments have been prescribed;

(b) whether it is also a fact that the post of inspector is ex-cadre with no chance of promotion|transfer|deputation to higher posts commensurate with qualifications and experience;

(c) whether there is any proposal to convert it into the cadre post to ameliorate the lot of present incumbants by making it equivalent to junior engineer; and

(d) if so, by when it is likely to be done, and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA):
(a) No, Sir.

(b) Yes, Sir.

(c) and (d) The inspectors (Harijan Welfare) in the Directorate of Social Welfare, Delhi Administration were earlier eligible for appointment on promotion as Deputy Superintendent upto 10-12-84 but with the amendment in Recruitment Rules for the posts of Deputy Superintendent they have ceased to be so eligible w.e.f. 11-12-84. The Delhi Administration expects to provide suitable promotional avenues to the incumbants of the post of Inspector (Harijan Welfare) well before any person becomes eligible for such promotion.

Special award to Mohd. Azharuddin

1277. SHRI SHAMIM AHMED SIDDIQI: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal under Government's consideration to confer any special award on Shri Mohd. Azharuddin for his performance against the visiting English cricket team last winter; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS (SHRI R. K. JAI-CHANDRA SINGH): (a) No, Sir.

(b) Does not arise.

Monitoring of Pollution in the States

1278. PROF. B. RAMACHANDRA RAO: Will the PRIME MINISTER be pleased to state:

(a) whether Government are systematically carrying out environmental monitoring of air water and land in all the States;

(b) if so, what are the agencies engaged in these programmes;

(c) whether it has been possible to successfully monitor the environment particularly in the highly polluted areas; and

(d) if not what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN): (a) Yes, Sir.

(b) The agencies engaged in these programmes include:

- Central Board for the Prevention and Control of Water Pollution, New Delhi.
- Pollution Control Boards in the States, of Andhra Pradesh, Assam, Bihar, Gujarat, Haryana, Himachal Pradesh, Jammu & Kashmir, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Meghalaya, Orissa, Punjab, Rajasthan, Tamil Nadu, Uttar Pradesh, West Bengal.
- National Bureau of Soil Survey and Landuse Planning, Nagpur;
- National Environmental Engineering Research Institute, Nagpur; and
- Industrial Toxicology Research Centre, Lucknow

In addition, a number of educational and research Institutions, as also voluntary agencies, are engaged in environmental monitoring activities.